

Marketing and Inspection from importers about the quality of castor oil exported from India.

(b) Cash Compensatory Support @ 5% was paid on exports of castor oil of Medicinal grade with effect from 1.7.1986.

(c) Does not arise.

Exploitation of Garnet in Bhilwara (Rajasthan)

831. SHRI HEMENDRA SINGH BANERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that granet is found in large quantity in Bhilwara district of Rajasthan; and

(b) if so, the steps taken/proposed to be taken by Government for commercial exploitation of garnet mining in that area?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Garnet is found in Bhilwara district of Rajasthan;

(b) Mining leases are being granted for exploitation of garnet and at present five mining leases are in operation.

Proposal for Giving Industry Status to Mining

832. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Federation of Indian Mineral Industries has urged that industry status be given to mining; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STEEL AND MINES

AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Ye Sir.

(b) Under the Industrial Development Bank of India Act mining is treated as an industry for the purpose of financing.

The question of inclusion of mining as an industry under the industries (Development and Regulation) Act had also been considered by Government but it was not found feasible.

[Translation]

New Housing Finance Subsidiary

833. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether a new housing finance subsidiary of the General Insurance Corporation has been constituted as reported in the Business Standard of July 21, 1990;

(b) the total amount invested in the above subsidiary;

(c) the facilities proposed to be provided in rural areas especially to farmers, labourers and the people belonging to economically weaker sections through this new institution; and

(d) the percentage of amount earmarked for giving loans to farmers, labourers and economically weaker sections for house-building?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) GIC Grih Vitta Ltd. (GGVL) has been incorporated as a Company on 12th December, 1989.

(b) While authorised capital of the Company is Rs. 50 Crores, the initial sub-